<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1021 OF 2018 IN DFR NO. 2062 OF 2018

Dated: 8th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:			
RattanIndia Power Limited			Appellant(s)
Vs. Maharashtra Electricity Regu Anr.	ulatory	/ Commission &	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raveena Dhamija	

Mr. Rahul Chouhan(Rep.)

Counsel for the Respondent(s) :

<u>ORDER</u>

IA NO. 1021 OF 2018

(Appln. for condonation of delay in filing)

Issue notice to the Respondents returnable on 12.09.2018. Dasti, in addition, is permitted.

List the matter on 12.09.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk